HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

ORDER

No.: 1523 of 2025/RG

Dated: 31.10.2025

In view of superannuation of Shri Suresh Chander Katal, Principal District and Sessions Judge, Reasi and Shri Surinder Singh, Special Judge, Anti Corruption, Srinagar, on 31.10.2025 (A.N), following arrangement is hereby made till these posts are filled up on regular basis:-

- Shri Arun Kumar Kotwal, District Judge, LRP, Jammu is posted as Principal District & Sessions Judge, Reasi as a stop gap arrangement; and
- ii. Additional Sessions Judge, Anti Corruption, Srinagar shall hold the additional charge of the court of Special Judge, Anti Corruption, Srinagar.

By Order.

Registrar General (Officiating)
Dated: 31.10.2025

No.:68830-854/RG/GS

Copy of the above forwarded to the:

1.	Principal	Secretary	to	Hon'ble	the	Chief	Justice,	High	Court	of	J&K	and
	Ladakh;					- V		Marin.				
2	Secretar	to Hon'hle	Mr	/Mrc 1	ctico			The state of the s	100			

.....for kind information of their Lordships;

- 3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar for information.
- 4. Registrar Judicial, High Court of J&K and Ladakh, Jammu;
- 5. Principal District and Sessions Judge, Srinagar;
- 6. Principal District and Sessions Judge, Reasi;
- 7. Special Judge, Anti Corruption, Srinagar;
- 8. Shri Arun Kumar Kotwal, District Judge, LRP, Jammu;
- 9. Additional Sessions Judge, Anti Corruption, Srinagar
 for information and necessary action.
- 10. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
- 11. Incharge NIC, High Court of J&K and Ladakh, Srinagar for information and with the request to upload the same on the official website of the High Court.
- 12. Order file.

Registrar General (Officiating)